

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1418  
ANSWERED ON:04.03.2011  
TAX EVASION IN TAKEOVER  
Singh Shri Sukhdev

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Government fix the liability of Capital gain on the buyer alone whenever any foreign multinational company take-over/ buy the business interest of another foreign multinational in India in spite of the fact that the seller do have a capital gain in the deal; and
- (b) if so, the reaction of the Union Government in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) No, Madam.
- (b) Does not arise.